## GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:5994
ANSWERED ON:03.05.2010
CENTRES FOR UPLIFTMENT OF DISABLED
Danve Shri Raosaheb Patil

## Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of centres working for the upliftment of disabled in the country, State-wise/Union Territory-wise and location-wise;
- (b) the financial assistance allocated and released by the Government to these centres during each of the last three years and the current year, centre-wise;
- (c) the extent to which the said assistance was utilized during the said period alongwith the centre-wise number of peoples benefited through these centres;
- (d) whether the Government has received any complaints against these centres regarding misutilisation of funds during the said period; and
- (e) if so, the details thereof alongwith the action taken against such centres?

## **Answer**

## MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (SHRI D. NAPOLEON)

- (a): There are 7 National Institutes, 6 Composite Regional Centres(CRC) and 179 District Disability Rehabilitation Centres (DDRCs) working for the rehabilitation of disabled in the Country. The State -wise and Centre-wise details of these centres is given in the statement at Annexure-I. In addition, under Deendayal Rehabilitation Scheme (DDRS), Non-Government Organisations (NGOs) are assisted by the Government. The number of NGOs assisted during last year is also given in the statement.
- (b): State-wise, centre-wise details of financial assistance provided by Government during last three years and the current year is given in Annexure-II.
- (c): Funds are released to different centres only on utilization of the grant released to them for previous years. Number of beneficiaries covered by the National Institutes are 363181, 497289 and 578571 during 2007-08, 2008-09 and 2009-10 respectively. CRCs are working as extension arm of National Institutes and in respect of DDRCs, details of persons benefited are not maintained. Under DDRS, 262726, 197642 and 113544 persons have been benefitted during 2007-08, 2008-09 and 2009-10 respectively.
- (d) & (e): Complaints whenever received are examined and appropriate action is taken in each case.